

Allegations made by outgoing Managing Director, Bokaro Steel Plant

6579. SHRI P. M. MEHTA:
SHRI R. V. SWAMINATHAN:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Managing Director, Bokaro Steel Plant has made serious allegations that because of his honesty and efficiency he has been ousted;

(b) if so, whether the policies pursued by him have not been liked by the Ministry officials; and

(c) whether allegations made by him have been enquired into?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The reference presumably is to the previous Managing Director who relinquished office on March 11, 1974. Government are not aware of the allegations stated to have been made by him.

(b) and (c). Do not arise

Secretary INTUC formula to improve Industrial relations

6580. SHRI P. M. MEHTA: Will the Minister of LABOUR be pleased to state:

(a) whether INTUC Secretary has recommended three point formula to improve industrial relations;

(b) if so, the broad outlines of the formula; and

(c) whether Government have accepted the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). It is understood that the General Secretary of the INTUC referred recently at a

Seminar to the three pre-requisites for helping industrial relations in the country These are:—

- (i) A strong and responsible trade union;
- (ii) enlightened employer; and
- (iii) minimum State intervention.

All these suggestions would be taken into account while finalising the comprehensive Industrial Relations Bill.

Minister's Meeting with Chief Executives of Units under Ministry of Steel and Mines

6581. SHRI P. M. MEHTA:
SHRI TARUN GOGOI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he called the meeting of senior officers and chief executives of various units under his Ministry on the 20th March, 1974 in New Delhi;

(b) if so, the nature of subject discussed, and

(c) the decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Yes, Sir.

(b) and (c). The meeting had been arranged primarily with a view to making an assessment of the performance of the various public sector undertakings, their problems and constraints in the various areas and the measures, short-term and long-term, which should be taken to bring about a significant improvement in their performance in the context of the tasks entrusted to them in the Fifth Five Year Plan. The discussions at the meeting have helped in the identification of the problem areas, the nature and extent of the assistance

which would be needed from other agencies and in the finalisation of the targets of production for 1974-75 in respect of steel, coal aluminium, zinc, copper etc.

Manufacture of Commercial Vehicles with U.S. Collaboration

6582. SHRI TARUN GOGOI:
SHRI NIHAR LASKAR:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Union Government have examined the proposal for the manufacture of commercial vehicles in collaboration with the General Motors of the United States; and

(b) if so, when the final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) and (b). Yes, Sir. A final decision is likely to be taken shortly.

Steel Plants in Guyana with Indian help

6583. SHRI TARUN GOGOI:
SHRI NIHAR LASKAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether India has offered to build steel plants in Guyana;

(b) if so, whether any agreement has been reached and the broad outlines thereof; and

(c) when the steel plants are likely to be set up there?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) On an enquiry from the Government of

Guyana, it has been indicated to them that consultancy and engineering services can be made available by India, for setting up a mini-steel mill in that country.

(b) No Sir.

(c) This is a matter for decision by that country.

12 hrs

**RE QUESTION OF PRIVILEGE
STATEMENT ON NEW FRIENDS CO-OPERATIVE HOUSE BUILDING SOCIETY**

श्री अटल बिहारी वाजपेयी (ग्वालियर):
अध्यक्ष महोदय मैंने एक प्रिविलेज मोशन का नोटिस दिया है। श्री आर० एन० मिर्धा के खिलाफ यह है जिन्होंने कल शाम सवा छः बजे आ कर सदन में वक्तव्य दिया और जो गुमराह करने वाला है और जिस में तथ्यों को तोड़ा मरोड़ा गया है

SHRI S. M. BANERJEE (Kanpur):
The Lt. Governor should resign, if he has any sense of self-respect. He is responsible for this land grab.

श्री अटल बिहारी वाजपेयी : आप वक्तव्य को देखिए। इस में कई बार मेरा हवाला दिया गया है लेकिन मुझे पता नहीं था कि मिर्धा जी वक्तव्य देने वाले थे। वह कार्य सूची में नहीं था। अगर वह सवा छः बजे वक्तव्य देने वाले थे तो उसकी सूचना सदन को दी जा सकती थी और मैं उपस्थित रह सकता था

श्री मधु लियये (बाका) : यह प्रेक्टिस बढ़ती चली जा रही है। यह कोई गुरीला वार चल रही है ?

श्री अटल बिहारी वाजपेयी : 377 में आपकी इजाजत से यह मामला मैंने उठाया था। मंत्री महोदय को अगर जवाब देना था तो आपको सूचित करते और आप सदन को बताते। वक्तव्य सबैरे दिया जाना चाहिए था ताकि हम लोग उपस्थित रहते। मेरा निवेदन है कि यह मामला सदन के विधेयाधिकारों का है। मिर्धा जी का वक्तव्य अर्द्ध-